

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):**  
**DELHI**

**C I R C U L A R**

All the eligible officials who have applied for the departmental Proficiency/Evaluation Test for consideration of filling up vacant post of Naib Nazir in response to Circular No. 18478-18728/Recruitment Cell/Naib Nazir (Deptt. Test)/2025 dated 26.05.2025 are hereby informed that the Proficiency/Evaluation Test is scheduled for **03.08.2025 (Sunday) at Tis Hazari Courts Complex.**

All the eligible officials are hereby directed to download the Admit Cards from their respective "LAYERS ID". The Candidate must affix their recent passport size photograph on the space provided in the Admit Card. No candidate will be allowed to appear in the examination, without affixing the photograph.

All the eligible officials are directed to go through the "General Instruction for candidates" available on the LAYERS.

The link for downloading the Admit Card will be activated w.e.f. **28.07.2025 at 10:00 A.M.**

If any candidate encounters difficulty in downloading Admit Card, they may contact to Nodal Officer/Branch In-charge, Administration Branch-III, Central, Tis Hazari Courts, Delhi.

**NO SEPARATE COMMUNICATION IN THIS REGARD WILL BE MADE TO ANY OFFICIAL AND OFFICIAL WILL BE SOLE RESPONSIBLE FOR DOWNLOADING THE ADMIT CARD.**



(SANJAY GARG-I)  
Principal District & Sessions Judge: (HQs)  
Delhi



26882 - 27/32

No. \_\_\_\_\_/Rectt. Cell/Naib Nazir(Deptt. Test)/2025

Dated, Delhi the 18 JUL 2025

**Copy forwarded for information and necessary action to:-**

1. The Secretary General, Hon'ble Supreme Court of India, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
2. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
3. The Ld. Principal District & Sessions Judge, West, East, North-East, Shahdara, New Delhi, South-West, North-West, North, South, South-East, Rouse Avenue District Court, Delhi/New Delhi, with the request to circulate the same in their respective District.
4. The Principal Judges, Family Courts in all the Districts with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
5. Sh. Rajesh Kumar Goel, Ld. District Judge, Comm. Court-02 (Central)/THC/Ld. OIC, Recruitment Cell/Ld. Chairperson (Selection Committee), for information.
6. The Director, Delhi Judicial Academy, Dwarka, Delhi with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
7. Additional Co-ordinator, Arbitration Centre, Hon'ble High Court of Delhi with the request to bring into the notice of officials of this establishment working there on diverted/deputation basis.
8. The Office of the Lokayukta, GNCTD with the request to circulate amongst the officials of this establishment working there on deputation/diverted capacity.
9. The Principal Secretary, Departmental of Law, Justice and Legislative Affairs, Govt. of NCT of Delhi, 8<sup>th</sup> Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi-110002, with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
10. The Registrar, National Green Tribunal, Faridkot House, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
11. The Registrar, National Company Law Tribunal, Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
12. The Registrar, National Commission for Protection of Child Rights, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
13. The Registrar, NCDRC, New Delhi, with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
14. The Registrar, Armed Force Tribunal, West Block - VIII, Opp. Mohan Singh Market, Sector - I, R. K. Puram, New Delhi - 110066 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
15. The Registrar, Appellate Tribunal for Electricity, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.

16. The Registrar, Appellate Tribunal, MCD, Room No. 29, Tis Hazari Courts, New Delhi-110054 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
17. The Registrar, Real Estate Appellate Tribunal of NCT of Delhi and UT of Chandigarh, B Block, Vikas Bhawan, New Delhi-110002 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity
18. The Registrar, Debt Recovery Appellate Tribunal, Delhi (DRAT), Department of Financial Services, Ministry of Finance, 3<sup>rd</sup> Floor, Jeevan Deep Building, Sansad Marg, New Delhi-110001 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
19. The Registrar, Delhi Cooperative Tribunal, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
20. Office of the Judicial Commission, THC Incident, Vikas Bhawan-II, Civil Lines, Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
21. The Commissioner, DDA, Vikas Sadan, INA, New Delhi-110023 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
22. The Commissioner, NDMC, Palika Kendra, Parliament Street, New Delhi-110001 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
23. All the officers of Delhi Higher Judicial Service/ Delhi Judicial Service (All Districts) with the request to bring the same into the notice of staff working under their control.
24. The Personal Office of undersigned.
25. The Member Secretary, NALSA, with the request to circulate the same amongst the staff of this establishment working in diverted/deputation basis.
26. The Secretary, Hon'ble High Court Legal Service Committee, with the request to circulate the same amongst the staff of this establishment working in diverted/deputation basis.
27. The Member Secretary, DSLSA, with the request to circulate the same in all the DSLSA Districts and bring into the notice of staff of this establishment working in diverted/deputation basis.
28. The Dealing Official, Website Committee, Delhi, with the direction to upload the circular on the website of District Courts, Delhi.
29. For uploading on LAYERS.
30. R & I Branch of all districts, to affix copy of this circular on the Notice Board of their concerned court complexes.
31. All the Sr. Administrative Officers (J)/ Administrative Officers (J), Accounts Officer/Assistant Accounts Officer/All Branch In-charges, Central District, THC, Delhi with the directions to bring the same into the notice of staff working under their control.
32. The Branch In-Charge, IT Cell, THC, Delhi to make necessary steps for activating the portal.

  
**Principal District & Sessions Judge: (HQs)**  
**Delhi**

